

THE MINISTER OF STATE IN
THE MINISTRY OF PETROLEUM
AND CHEMICALS AND MINES AND
METALS

JAGANNATH

RAO) : (a) to (d) A statement is laid on the
Table of the House.

STATEMENT

In September, 1969, the Production Shaft at Khetri Copper project encountered a major fault zone. It was anticipated that the fault would continue downward to the area where the bottom crusher station was to be located. In November, 1969, a team of Indian experts was appointed to investigate the matter and suggest an alternative site for the location of the crusher station. An expert from M/s. Westerm Knapp Engineering Company, who are the consultants to the Project, was called to assist the technical team in selecting an alternative site for the crusher station and advise on the design changes that may become necessary following the change in the location of the crusher station. The American expert was fully associated with the Indian team of experts. They, after a joint inspection of the fault area on 22nd November, 1969, recommended investigation of the proposed area through an exploratory drift so as to ensure that the crusher station is located in fault free zone. The possibility of installing a conveyor was also taken into account and the American expert made recommendation regarding location and design etc. for the same.

An expenditure of about Rs. 34,000 including air travel was incurred on the visit of the American expert.

M/s. Westerm Knapp Engineering Company are one of the Consultants for the Khetri Copper Project. The experts of the French group, who are the main consultants for the Project, visit Khetri for discussions & settlement of various matters, half yearly. The American expert is also normally associated with these discussions. As a result of the presence of the American expert in November '69 was utilised for discussing & finalising the purchase proposals received from French Group & also in resolving several outstanding technical matters, his visit again at the time of the visit of the French experts in January, 1970 became unnecessary & he was not called for.

राष्ट्रीयकृत बैंकों से किसानों को ऋण

*59. श्री जगदम्बी प्रसाद यादव : क्या प्रधानमंत्री यह बताने की कृपा करेंगी कि :

(क) राष्ट्रीयकृत बैंकों से ऋण प्राप्त करने की क्या प्रक्रिया है ; और

(ख) क्या इन बैंकों से ऋण प्राप्त करने में किसानों को सैकड़ों और हजारों रुपये खर्च करने पड़ते हैं ; यदि हां तो उक्त प्रक्रिया में सुधार करने के लिये क्या कदम उठाने का विचार है ?

LOANS TO FARMERS FROM NATIONALISED BANKS

*59. SHRI J. P. YADAV : Will the PRIME MINISTER be pleased to state

(a) the procedure for getting loans from the nationalised banks; and

(b) whether the farmers have to spend hundreds and thousands of rupees for getting loans from these banks; if so, what steps are contemplated to make improvements in the said procedure?

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी) : (क) उधारकर्ता को ऋण के लिए बैंक के पास प्रार्थनापत्र देना पड़ता है और उस प्रार्थनापत्र में, अपनी ऋण-संबंधी आवश्यकताओं, ऋण के प्रयोजन, ऋण की अवधि, ऋण चुकाने के स्रोत, ऋण के संबंध में दी जाने वाली किसी जमानत आदि के बारे में जानकारी देनी पड़ती है। यदि बैंक को, ऋण के प्रस्ताव की उत्कृष्टता के बारे में, जिसमें ऋण के लिये निर्धारित शर्तों के अनुसार ऋण-कर्ता की ऋण चुकाने की क्षमता भी शामिल है, तसल्ली हो जाय तो वह ऋण-कर्ता के प्रार्थनापत्र पर अनुकूल ढंग से विचार करता है।

(ख) सरकार का ऐसा विचार नहीं है कि किसानों को इन ऋणों को प्राप्त करने में अधिक रकम खर्च करनी पड़ती है। पर आवश्यक औपचारिकताओं को पूरा करने के

लिये, जैसे स्टाम्प शुल्क, रजिस्ट्री की फीस आदि के लिये अवश्य कुछ रकम खर्च करनी पड़ती है। बैंकों को इस आशय का परामर्श दिया गया है कि छोटे किसानों के लिये वित्त-व्यवस्था किये जाने के संबंध में उन्हें विचौलियों और गारंटी देने वाले व्यावसायिक व्यक्तियों को प्रोत्साहित नहीं करना चाहिए, जिनके कारण ऋण संबंधी खर्च बढ़ जाता हो। बैंकों को यह भी परामर्श दिया गया है कि वे अपनी कार्य-प्रणालियों को सरल बनायें और अपनी योजनाओं की प्रतियां तथा प्रार्थनापत्र आसानी से समझ आ जाने वाले ढंग से प्रादेशिक भाषाओं में तैयार करके किसानों के लिये उपलब्ध करें।

[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The intending borrower has to apply for the loan to the bank concerned furnishing relevant information regarding his requirements, purpose of the loan, period of the loan, source of repayment, security offered, if any, etc. The bank considers the request favourably if it is satisfied about the merits of the proposal, including the ability of the borrower to repay the loan in accordance with the specified terms and conditions.

(b) Government do not think that farmers have to spend unduly large sums of money to get these loans. Some amounts may, however, be required for completing the necessary formalities such as stamp (1 r'y, registration fee etc. Banks have been advised that in financing small borrowers they should not encourage middlemen or professional guarantors who add to the cost of credit. Banks have also been advised to simplify their procedures and make available to the farmers copies of their schemes and application forms drawn up in regional languages in an easily intelligible form.]

EXPERIMENTS BY HAFFKINE INSTITUTE ON PAPAYA SEED!!

*60. SHRI M. V. BHADRAM :
SHRI BALACHANDRA
MENON :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the Haffkine Institute, Bombay has conducted experiments on papaya seeds to control reproductive capacity in human beings; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT DR. S. CHANDRASEKHAR) : (a) Yes, Sir.

(b) We are at present at the stage of biological test.

लोधी गार्डन के निकट फोर्ड फाउण्डेशन को दी गई भूमि

43. डा० भाई महावीर :

श्री लाल आडवाणी :

श्री मान सिंह वर्मा :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली नगर पालिका ने फोर्ड फाउण्डेशन को लोधी गार्डन में एक नर्सरी स्थापित करने के लिए दो एकड़ भूमि प्रदान की है ; और

(ख) यदि हां, तो यह भूमि किन शर्तों पर दी गई है ?

•-[LAND NEAR LODI GARDEN GIVEN TO FORD FOUNDATION

43. DR. BHAI MAHAVIR : SHRI
LAL K. ADVANI : SHRI MAN
SINGH VARMA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the New Delhi Municipal Committee has given two acres of land in Lodi Gardens to Ford Foundation for establishing a Nursery there; and

[] English translation.